

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:900
ANSWERED ON:09.07.2009
NAGPUR AIRPORT
MUTTEMWAR SHRI VILAS BABURAO

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Nagpur airport has since been transferred to the Maharashtra Airport Development Company with a view to upgrading it to a world class multi model,international passenger and cargo hub;
- (b) if so, the details thereof;
- (c) the status of upgradation work; and
- (d) the estimated cost and the total investment made/likely to be made on this project?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a), (b) & (c) An Agreement between Airports Authority of India (AAI) and Maharashtra Airport Development Company Limited (MADC) for formation of a Joint Venture Company (JVC) has been signed. The JVC has been registered in the name of MIHAN. Airport transfer formalities are under progress and will be completed shortly. There is no policy or other pending issues between AAI and MADC relating to the transfer of Nagpur airport to the JVC.
- (d) JVC would develop the airport in accordance with the Master Plan at an estimated cost of Rs. 3327.50 crores.